

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

COURT-V

Item No.104
IB-2354/ND/2019

IN THE MATTER OF:

Noble Cooperative Bank Ltd,
Vs.
Jarvis Infratech Pvt. Ltd.

.....PETITIONER

...RESPONDENT

SECTION

Under Section 7 of IBC, 2016

Order delivered on 25.09.2019

CORAM:

JUSTICE (RETD.) SHRI RAJESH DAYAL KHARE,
HON'BLE MEMBER (JUDICIAL)

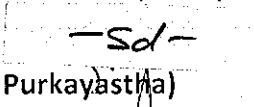
Ms. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

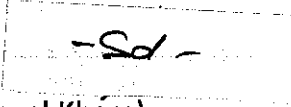
For the Petitioner/Applicant : Mr. Sushant Singh, Mr. P.K. Shukla

For the Respondent/Corporate Debtor :

ORDER

Learned Counsel for the Petitioner states that he has served the copy of petition to the CD. Additional documents including tracking report are required to be filed. Same may be filed within two days. As prayed for adjourned to 09.10.2019.


(Sumita Purkayastha)
MEMBER (TECHNICAL)


(Rajesh Dayal Khare)
MEMBER (JUDICIAL)